

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 842 OF 2017 IN**  
**APPEAL NO. 329 OF 2017**

**Dated: 19<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Radiant Solar Energies Pvt. Ltd.**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Nooreen Sarna  
Mr. Sunil Choudhary for R-2

Mr. Anand K. Ganesan  
Ms. Neha Garg  
Mr. Ashwini Ramanathan  
Ms. Rhea Luthra for R-3

**ORDER**

Relist the matter on 20.12.2017, as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*js/vt*

**(Justice N.K. Patil)**  
**Judicial Member**